

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

23. C.P. (IB)/184(MB)2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2024**

NAME OF THE PARTIES: Milan Luthria
V/s
Reliance Entertainment Studios
Private Limited

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Mr. Danesh Mehta appeared for the Operational Creditor. Adv. Nishir R. Doshi appeared for the Corporate Debtor. Counsel appearing for the Corporate Debtor seeks time to file vakalatnama and reply. Time granted. Let the same be filed within a period of three weeks. List the matter on **12.06.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

24.04.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)